

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

Sub: Displaying of approved panel of nationalized banks offering highest rate of interest for investment of amounts in Fixed Deposits for the Month of NOVEMBER-2022.

The following are the highest interest rates offered to Supreme Court of India by the empaneled nationalized banks on deposits. Any nationalized bank can offer interest rates higher than the rates given below for one or more term. On such offer being made, the nationalized bank making the offer will automatically replace the existing nationalized bank for the amount and/ or period for which the offer is made.

1) For the amount BELOW Rs. TWO CRORE :

I) 7 to 14 days

3.50%

II) 15 to 29 days

3.50%

III) 30 to 45 days

3.50%

IV) 46 to 90 days

4.50%

V) 91 to 179 days

4.50%

VI) 180 to less than One year

5.50%

Contd....2/-

VII) One year less than 2 years

- 6.30% (Exact 1 Yr.)
- 6.60% (Above 1 Yr. to 443 days)
- 6.70% (444 days)
- 6.60% (445-598 days)
- 7.00% (599 & 600 days)
- 6.60% (601 to less than 2 Yr.)
- 7.00% (666 days)

VIII) 2 years to less than 3 years

- 6.60% (Exact 2 Yr.)
- 6.70% (Above 2 Yr.)
- 7.25% (777 days)

IX) 3 years to less than 5 years

- 6.70%

X) 5 Years and above

- 6.70% (Upto 10 Yr.)

2) For amounts Rs. TWO CRORE upto FIVE CRORE

I) 7 to 14 days

- 5.90%

II) 15 to 29 days

- 5.90%

III) 30 to 45 days

- 5.90% (Exact 30 days)
- 6.15% (31-45 days)

IV) 46 to 90 days


- 6.15%

V) 91 to 179 days

- 6.15%

- VI) **180 to less than One year**
6.15% (180 days)
6.21% (181-270 days)
6.25% (9 months to less than 1 Yr.)
7.20% (271-364 days)
- VII) **One year less than 2 years**
7.20%
- VIII) **2 years to less than 3 years**
7.20% (Exact 2 Yr.)
7.11% (Above 2 Yr.)
- IX) **3 years to less than 5 years**
7.11% (Exact 3 Yr.)
6.25% (Above 3 Yr.)
- X) **5 Years and above**
6.25% (Exact 5 Yr.)
6.00% (Above 5 Yr.)

Dated: 03.11.2022


(Tapan Kishore Sharma)
Drawing & Disbursing Officer
Supreme Court of India


3/11/22